

DIVISION BENCH

ITEM NO. 163

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 37/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm**

NAME OF THE COMPANY	KANCHANA KATIYAR V/S REAL GODWIN DEVELOPERS PRIVATE LIMITED
UNDER SECTION	73(4) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Adesh Tandon, Adv.

: For the petitioner

Sh. Vipin Kumar Kushwaha, Adv.

: For the respondent

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 5th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

27th August, 2022

*Priya Agarwal
(Stenographer)*